

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1650/2012

New Delhi, this the 03rd day of October, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Praveen Kumar, (ID No. 1103),
Ex-Scientis 'B' in NTRO (Group 'A'),
Aged about 30 years,
S/o Sh. Govind Prasad Agarwal,
R/o H-4, NTRO Officers Hostel SSB,
M.G. Road, Aya Nagar, New Delhi-47.

... Applicant

(By Advocate : Sh. M.K. Bhardwaj)

Versus

1. Union of India,
Through Principal Secretary to Prime Minister,
PMO Office, Raisin Hills, New Delhi.
2. National Technical Research Organisation (NTRO)
Through its Chairman,
Block-III, Old JNU Campus,
New Delhi-110067.
3. Controller of Administration (COA),
National Technical Research Organisation (NTRO),
Block-III, Old JNU Campus,
New Delhi-110067.
4. Director (Establishment),
National Technical Research Organisation (NTRO),
Block-III, Old JNU Campus,
New Delhi-110067.
5. Assistant Director (Establishment-II),
National Technical Research Organisation (NTRO),
Block-III, Old JNU Campus,
New Delhi-110067.

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Respondents

(By Advocate : Sh. Gyanendra Singh)

ORDER(ORAL)

Mr. Shekhar Agarwal, Member (A)

Learned counsel for the applicant, Sh. M.K. Bhardwaj has submitted that he has not got any instructions from the applicant. It therefore appears that the applicant is

no longer interested in pursuing this case any further. Accordingly, this OA is dismissed in default for non-prosecution.

(Brahm Avtar Agrawal)
Member (J)

(Shekhar Agarwal)
Member (A)

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